

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.142/05

Friday this the 26th day of August 2005

C O R A M :

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

K.K.Balan,
Rtd. Postal Assistant,
Vaikom Head Post Office, Kottayam.
Residing at Saraswathy Bhavan,
Kizhakkenada, Vaikom – 686 141.

...Applicant

(By Advocate Mr.P.R.Padmanabhan Nair)

Versus

1. Senior Superintendent of Post Offices,
Kottayam Division, Kottayam – 1.
2. Director of Postal Services,
O/o.Post Master General,
Central Region, Kochi – 682 016.
3. Assistant Postmaster of General,
O/o.Post Master General,
Central Region, Kochi – 682 016.
4. Chief Post Master General,
Kerala Circle, Thiruvananthapuram – 695 001.

5. Director General of Posts,
Department of Communications, New Delhi.

...Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

This application having been heard on 26th August 2005 the Tribunal on the same day delivered the following :

ORDER

HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for the applicant submits that after filing of the O.A all his prayers have been granted except the payment of commuted value. He prays the payment of the same within a specified period. Respondents

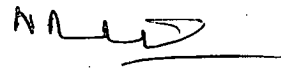


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are directed to dispose of the application for pension commutation as per rules. With this observation O.A. is closed.

(Dated the 26th day of August 2005)


GEORGE PARACKEN
JUDICIAL MEMBER


N. RAMAKRISHNAN
ADMINISTRATIVE MEMBER

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